

the 30th April, 1988 to raise public awareness and draw Government's attention to issues related to street and working children.

(c) No, Sir.

(d) Does not arise.

**Reduction of Journey Time Between  
Bangalore and New Delhi**

697. SHRI V.S. KRISHNA IYER : Will the Minister of RAILWAYS be pleased to state whether there is any proposal to reduce the journey time between Bangalore and New Delhi by speeding up the Express trains running between Bangalore and New Delhi ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD) : Not at present.

**First Class Berth Quota for Bangalore-  
New Delhi Express Train**

698. SHRI V.S. KRISHNA IYER : Will the Minister of RAILWAYS be pleased to state :

(a) the total number of First Class berth available on the Bangalore-New Delhi Express train ;

(b) the average number of First Class passengers on the Waiting list, every day ; and

(c) whether Government propose to increase the number of first class berths by adding extra bogies ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD) : (a) Two First Class coaches are plying daily by Bangalore-New Delhi Karnataka Express train. The carrying capacity of a First Class coach varies between 22 and 26 berths.

(b) During May, 1988, the daily average number of passengers on the waiting list in First Class was 20 at New Delhi and 34 at Bangalore City by Karnataka Express.

(c) Not at present.

**Opening of New CGHS Dispensary in  
Bangalore**

699. SHRI V.S. KRISHNA IYER : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is any CGHS dispensary in the premises of A.G.'s Office, Bangalore to provide routine medical treatment to the employees during office hours ; and

(b) if not, whether Government propose to start a CGHS dispensary there to provide medical treatment to the employees of A.G.'s Office and also to employees of nearly Central Government Offices like Telephone Exchange etc. ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTILAL VORA) : (a) No Sir.

(b) No, Sir.

**Construction of Hotel at Belur**

700. SHRI V.S. KRISHNA IYER : Will the Minister of CIVIL AVIATION and TOURISM be pleased to state :

(a) whether Government propose to build a 25 room hotel and a garden restaurant at Belur ;

(b) if so, whether the sites have been selected therefor ; and

(c) when the construction work is likely to be started and the time by which it will be completed ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) : (a) Government has no proposal to build a 25-room hotel at Belur. However, there is a proposal to build a Tourist Complex which consists of a 24-bedded dormitory accommodation, Tourist Rest House and Canteen Block at Belur.

(b) Site has been identified by the State Government of Karnataka.

(c) Construction is likely to commence shortly and is expected to be completed within 24 months.

**Provision of House Sites and Houses  
in Gujarat**

701. SHRI UTTAMBHAJIH PATEL  
SHRI RANJIT SINGH GAEK  
WAD :

Will the Minister of URBAN DEVELOPMENT be pleased to state :